

CENTRAL ADMINISTRATIVE TRIBUNAL**JAMMU BENCH JAMMU****Dated: This 15th day of September, 2020****HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J****HON'BLE MR. ANAND MATHUR, MEMBER - A****O.A. No. 062/768/2020**

1. Mohd Altaf Ganie, age 52 years, S/o Sh. Mohd. Maqbool Ganie, R/o Wawoosa, Rangreth, B.K. Pora, Budgam.
2. Bashir Ahmad Khanday, age 58 years, S/o Mohammad Sidiq Khanday, R/o Pampore, District Srinagar.
3. Gulzar Ahmad Hurrah, age 46 years, S/o Ab. Salam Hurrah, R/o Manduna, Tehsil and District –Pulwama.
4. Mohd. Ayoob Dar, age 49 years, S/o Ghulam Nabi Dar, R/o Sail, Tehsil Tral, District Pulwama.
5. Farooq Ahmad Sheikh, age 53 years, S/o Gh. Mohd. Shiekh, R/o Bijbehara, District Anantnag.
6. Mohd. Ibrahim, age 59 years, S/o Gh. Mohd., R/o Habakadal, District Srinagar.
7. Sunny Bhat, age 35 years, S/o Mohan Lal Bhat, R/o Nowpora, Jageer, Baramulla, A/P-H.No.24/1, EWS Colony, Roop Nagar, Jammu.

8. Khalid Majeed Mir, age 47 years, S/o Ab. Majed Mir, R/o durjan, Dalgate, Srinagar.

..APPLICANTS

By Advocate: Mr. Anil Khajuria

Versus

1. The Union Territory of Jammu and Kashmir through its Principal Secretary to Government, Civil Sectt., Jammu.
2. The Chief Engineer, Electric Maintenance and Rural Electrification Wing (KPDCC), Srinagar, Kashmir.
3. The Chief Engineer, System and Operation Wing, (KPTCL), Srinagar (Kashmir).
4. The Chief Engineer, Distribution (KPDCL), Jahangir Chowk, Srinagar, Kashmir.
5. The Chief Engineer, Transmission (KPDCL), Power Complex, Srinagar, Kashmir.
6. The Managing Director, Jammu and Kashmir Power Transmission Corporation Ltd. (JKPTCL), Srinagar/Jammu. Janipur Power House Jammu, Loticry building behind Civil Sectt., Srinagar.
7. The Managing Director, Kashmir Power Distribution Corporation Limited (KPDCL) Jahangir Chowk, Srinagar.
8. The Executive Engineer (KPTCL) Central Workshop Division, Pampore.
9. The Executive Engineer, (KPDCL) Electri-Division-

4th Srinagar.

.....**Respondents**

By Advocate: Shri Sudesh Magotra, DAG

O R D E R

Rakesh Sagar Jain, Member (J)

Shri Mohd. Altaf Ganie and 07 other applicants have filed this OA on 14.09.2020 seeking direction to respondents to place them in pay scale of Rs.220-430 (pre-revised) as revised from time to time in light of the J&K High Court judgment dated 11.10.2012. They contend that the respondents have wrongly placed them in the pay scale of Rs.200-320 (pre-revised) instead of the scale of Rs.220-430 although they are entitled for it.

2. Heard Shri Anil Khajuria, learned counsel for the applicants and Shri Sudesh Magotra, DAG for the respondents.

3. The applicants' counsel submits that in view of the above mentioned High Court order and dismissal of challenge to it by the Apex Court and order of the Tribunal dated 23.06.2020 in OA 061/83/2020, they have submitted a detailed

representation to respondent no.3 on 25.05.2020. He also submits that the applicants would be satisfied if this OA is disposed of at this stage itself with direction to the respondents to decide their representation dated 25.05.2020 within a specified period of time.

4. In view of the above submission of the applicants, we dispose of this OA at the admission stage itself with direction to the respondents to decide their representation dated 25.05.2020 as per provisions of relevant rules and case laws. This exercise should be completed by the respondents with 60 days from the date of receipt of a copy of this order, by passing a well reasoned order and communicate it to the applicants. OA is disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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